

Annexure – 7 Name of the corporate debtor: INDIANROOTS SHOPPING LIMITED; Date of commencement of CIRP: 13/03/2019; List of creditors as on: 31/12/2020

List of operational creditors (Government dues)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Deputy E.T.O., Gurugram	State	Not Provided	29-07-2019	2,67,96,470	2,67,96,470	Operational Debt	NIL	NIL	NO	11.53%	NIL	NIL	NIL	NIL	
2	Dy. Commissioner GST & CX, Gurugram	State	Not Provided	13-09-2019	44,60,962	-	Operational Debt	NIL	NIL	NO	0.00%	NIL	NIL	NIL	44,60,962	Under review. Further information sought vide emails dt. 19.09.19 & 04.10.2019.
3	Assistant Commissioner of IT	Central	DEL-C-41	03-10-2019	61,34,63,722	19,80,67,579	Operational Debt	NIL	NIL	NO	85.23%	41,53,96,143	NIL	NIL	NIL	Penalty and interest amount kept in abeyance